

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

10) IA/2372/2020 IA/2374/2020  
IA/2474/2020 IA/1876/2021  
IA/2911/2021 IA/1206/2022  
IA/211/2022 IA/30/2021  
IA/2251/2020 IA/1846/2022  
C.P. (IB)/193(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI H.V. SUBBA RAO  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **14.11.2022**.

NAME OF THE PARTIES: Easun- MR Tap Changes Private Limited  
VS  
Aditya Vidyut Appliances Ltd

UNDER SECTION 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

**IA 30 of 2021:**

The hard copy of the Application is not available with this Bench. Registry, Court Officer and Petitioner shall ensure the availability of hard copy of the Application to this Bench before the next date of hearing.

List this matter on **01.12.2022**.

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

SD/-

H.V. SUBBA RAO  
Member (Judicial)

/n/